GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:3157 ANSWERED ON:11.02.2014 GRANTS TO NGOS Tagore Shri Manicka

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of proposals received from Tamil Nadu for providing grants to various Non- Governmental Organisations (NGOs)/VOs in the State during each of the last three years and the current year along with the financial assistance sought and released in each case:
- (b) the details of the proposals still pending along with the reasons therefor; and
- (c) the time by which these pending proposals are likely to be approved?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT)

- (a) & (b) the details of the proposals received from Tamil Nadu for providing grants-in-aid to NGOs/VOs and details of proposals pending, are annexed.
- (c) Release of funds is a continuous ongoing process. Proposals recommended by the respective State Governments` Grants-in-aid Committee are processed for releasing grants as peer the norms and guidelines of the relevant schemes, and subject to the completeness of proposals in all respects and availability of funds etc. No conclusive time limit can be set for approval of pending proposals.